

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SARV AWAS HOUSING BHIWADI PRIVATE LIMITED OPERATING IN REAL
ESTATE ACTIVITIES AT BHIWADI, RAJASTHAN
Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India)Insolvency
Resolution Process for Corporate Persons (Regulations, 2016

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sarv Awas Housing Bhiwadi Private Limited CIN No. U70100HR2013PTC048795 PAN No. AATCS1203P
2.	Address of the registered office	C- 40 Third Floor, Vyapar Kendra, Palam Vihar, Gurgaon, Haryana - 122017
3.	URL of website	https://www.sarvawashousingbhiwadicip.in/
4.	Details of place where majority of fixed assets are located	"Aravali Gardens" situated at Khasra No. 130,132 & 133, Village Gadpur, Tehsil Tijara, District Alwar, Urban Area Bhiwadi, Rajasthan
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	N/A
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending a request to Resolution Professional at: irpsarvawas@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending a request to Resolution Professional at: irpsarvawas@gmail.com
10.	Last date for receipt of expression of interest	24.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	03.09.2024
12.	Last date for submission of objections to provisional list	08.09.2024
13.	Date of issue of final list of prospective resolution applicants	18.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.09.2024
15.	Last date for submission of resolution plans	23.10.2024
16.	Process email id to submit Expression of Interest	irpsarvawas@gmail.com



Parminder Singh Bhullar
IBBI/IPA-002/IP-N01127/2021-2022/13700
Resolution Professional
Sarv Awas Housing Bhiwadi Private Limited
Registered Address: E-10/313, Mangal Puri Gali, Ghanapur Road,
Khandwala, Near Water Tank, Amritsar- 143104, Punjab

Date: 09-08-2024
Place: Amritsar

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
SARV AWAS HOUSING BHIWADI PRIVATE LIMITED
OPERATING IN REAL ESTATE ACTIVITIES AT BHIWADI, RAJASTHAN**
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sarv Awas Housing Bhiwadi Private Limited CIN No. U70100HR2013PTC048795 PAN No. AATCS1203P
2.	Address of the registered office	C- 40 Third Floor, Vyapar Kendra, Palam Vihar, Gurgaon, Haryana-122017
3.	URL of website	https://www.sarvawashousingbhiwadiprp.in/
4.	Details of place where majority of fixed assets are located	"Aravali Gardens" situated at Khasra No. 130,132 & 133, Village Gadpur, Tehsil Tijara, District Alwar, Urban Area Bhiwadi, Rajasthan
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	N/A
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending a request to Resolution Professional at: irpsarvawas@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending a request to Resolution Professional at: irpsarvawas@gmail.com
10.	Last date for receipt of expression of interest	24.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	03.09.2024
12.	Last date for submission of objections to provisional list	08.09.2024
13.	Date of issue of final list of prospective resolution applicants	18.09.2024
14.	Date of issue of Information Memorandum, evaluation matrix, and Request for Resolution Plan to prospective applicants	23.09.2024
15.	Last date for submission of Resolution Plans	23.10.2024
16.	Process email id to submit Expression of Interest	irpsarvawas@gmail.com

Sd/-

Parminder Singh Bhullar

IBBI/PA-002/IP-N01127/2021-2022/13700

Resolution Professional

Sarv Awas Housing Bhiwadi Private Limited

Date: 09.08.2024 Registered Address: E-10/313, Mangal Puri Gali, Ghanapur Road,
Place: Amritsar Khandwala, Near Water Tank, Amritsar- 143104, Punjab

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
SARV AWAS HOUSING BHIWADI PRIVATE LIMITED
OPERATING IN REAL ESTATE ACTIVITIES AT BHIWADI, RAJASTHAN**
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sarv Awas Housing Bhiwadi Private Limited CIN No. U70100HR2013PTC048795 PAN No. AATCS1203P
2.	Address of the registered office	C- 40 Third Floor, Vyapar Kendra, Palam Vihar, Gurgaon, Haryana-122017
3.	URL of website	https://www.sarvawashousingbhiwadircip.in/
4.	Details of place where majority of fixed assets are located	"Aravali Gardens" situated at Khasra No. 130,132 & 133, Village Gadpur, Tehsil Tijara, District Alwar, Urban Area Bhiwadi, Rajasthan
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	N/A
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending a request to Resolution Professional at: irpsarvawas@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending a request to Resolution Professional at: irpsarvawas@gmail.com
10.	Last date for receipt of expression of interest	24.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	03.09.2024
12.	Last date for submission of objections to provisional list	08.09.2024
13.	Date of issue of final list of prospective resolution applicants	18.09.2024
14.	Date of issue of Information Memorandum, evaluation matrix, and Request for Resolution Plan to prospective applicants	23.09.2024
15.	Last date for submission of Resolution Plans	23.10.2024
16.	Process email id to submit Expression of Interest	irpsarvawas@gmail.com

Sd/-

Parminder Singh Bhullar

IBBI/IPA-002/IP-N01127/2021-2022/13700

Resolution Professional

Sarv Awas Housing Bhiwadi Private Limited

Date: 09.08.2024
Place: Amritsar

Registered Address: E-10/313, Mangal Puri Gali, Ghanapur Road,
Khandwala, Near Water Tank, Amritsar- 143104, Punjab

फॉर्म जी

रुचि की अभिव्यक्ति के लिए आमंत्रण

सर्व आवास हाउसिंग भिवाड़ी प्राइवेट लिमिटेड भिवाड़ी, राजस्थान में रियल एस्टेट गतिविधियों में कार्वरत है

(भारतीय दिवाला और दिवालियापन बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियमन 36ए(1) के तहत)

प्रासंगिक विवरण

1. पैर और सीआईएन/एलएलपी नंबर के साथ कॉर्पोरेट देनदार का नाम।	सर्व आवास हाउसिंग भिवाड़ी प्राइवेट लिमिटेड CIN नंबर U70100HR2013PTC048795 पैर नंबर AATCS1203P
2. पंजीकृत कार्यालय का पता	सी-40 तीसरी मंजिल, व्यापार केंद्र, पालम विहार, गुडगांव, हरियाणा-122017
3. वेबसाइट का यूआरएल	https://www.sarvawashousingbivadiacirp.in/
4. उस स्थान का विवरण जहां अधिकांश अबल संपत्तियां स्थित हैं	"अरावली उद्यान" खसरा नंबर 130,132 और 133, ग्राम गदपुर, तहसील विजारा, जिला अलवर, सही क्षेत्र भिवाड़ी, राजस्थान में अवस्थित है
5. मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	एन/ए - (संगु होने योग्य नहीं)
6. पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	एन/ए - (संगु होने योग्य नहीं)
7. कर्मचारियों/कामकारों की संख्या	एन/ए - (संगु होने योग्य नहीं)
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (सेट्टल के साथ), लेनदारों की सूची सहित अधिक विवरण यूआरएल पर उपलब्ध हैं:	समाधान प्रोफेशनल को irpsarvawas@gmail.com पर आवेदन भेजकर आवेदन प्राप्त किया जा सकता है
9. संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए प्रास्ता यूआरएल पर उपलब्ध है:	रिजॉल्यूशन प्रोफेशनल को irpsarvawas@gmail.com पर आवेदन भेजकर अनुरोध प्राप्त किया जा सकता है
10. रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	24.08.2024
11. संभावित समाधान आवेदकों की अनंतिम (प्रोविजनल) सूची जारी करने की तिथि	03.09.2024
12. अनंतिम (प्रोविजनल) सूची पर आपत्ति प्रस्तुत करने की अंतिम तिथि	08.09.2024
13. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	18.09.2024
14. संभावित आवेदकों के लिए सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजना के लिए अनुरोध जारी करने की तिथि	23.09.2024
15. संकल्प योजनाएं जमा करने की अंतिम तिथि	23.10.2024
16. अभिरुचि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी संसाधित करें	irpsarvawas@gmail.com

हरसहस्र

परमिंदर सिंह भुल्लर

आईसीबीआई/आईपीए-002/आईपी-एन01127/2021-2022/13700

रिजॉल्यूशन प्रोफेशनल

सर्व आवास हाउसिंग भिवाड़ी प्राइवेट लिमिटेड

पंजीकृत पता: ई-10/313, मंगल पुरी गली, धानपुर रोड, खांडवाला,

पानी की टंकी के पास, अमृतसर-143104, पंजाब

दिनांक : 09.08.2024

स्थान : अमृतसर

DNI-326099

प्रपत्र जी

भिवाड़ी, राजस्थान में रियल एस्टेट गतिविधियों को संचालित कर रहे सर्व आवास हाऊसिंग भिवाड़ी प्राइवेट लिमिटेड हेतु अभिरुचि की अभिव्यक्ति हेतु आमंत्रण

(इन्सोल्वेंसी एंड बैंकर्स (इन्सोल्वेंसी रेजोल्यूशन प्रोसेस फॉर कार्पोरेट परसन्ज) विनियमन 2016 के विनियम 36ए(1) के तहत)।

सम्बद्ध विवरण

1.	पैन/सीआईएन/ एलएलपी सं. सहित कार्पोरेट डेक्टर का नाम	सर्व आवास हाऊसिंग भिवाड़ी प्राइवेट लिमिटेड सीआईएन सं.- U70100HR2013PTC048795 पैन सं.- AATCS1203P
2.	पंजीकृत कार्यालय का पता	सौ-40 तीसरा तल, व्यापार केंद्र, पालम विहार, गुडगांव, हरियाणा- 122017
3.	यूआरएल की वेबसाइट	https://www.sarvawashousingbhiwadiirp.in/
4.	स्थान का विवरण जहां अधिकतर अचल परिसम्पत्तियां स्थित हैं।	"अगवली गार्डन्स" स्थित है-खसरा सं.130, 132 एवं 133, गांव गडपुर, तहसील तिजारा, जिला अलवर, अर्बन क्षेत्र भिवाड़ी, राजस्थान
5.	मुख्य उत्पादों/सेवाओं की संस्थापित क्षमता	लागू नहीं
6.	गत वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा एवं मूल्य	लागू नहीं
7.	कर्मचारियों/वर्कमैन की संख्या	लागू नहीं
8.	दो वर्षों की अंतिम उपलब्ध वित्तीय स्टेटमेंट्स (अनुसूचियों के साथ) सहित अतिरिक्त विवरण एवं क्रैडिट्स की सूचियां, यूआरएल पर उपलब्ध है	irpsarvawas@gmail.com पर रेजोल्यूशन प्रोफेशनल को अनुरोध भेज कर प्राप्त किया जा सकता है।
9.	कोड की धारा 25(2) (h) के तहत रेजोल्यूशन आवेदकों हेतु फांता यूआरएल पर उपलब्ध है-	irpsarvawas@gmail.com पर रेजोल्यूशन प्रोफेशनल को अनुरोध भेज कर प्राप्त किया जा सकता है।
10.	अभिरुचि की अभिव्यक्ति को प्राप्ति हेतु अंतिम तिथि	24.08.2024
11.	प्रत्याशित रेजोल्यूशन आवेदकों की अस्थायी सूची के जारी की तिथि	03.09.2024
12.	अस्थायी सूची के लिए आवृत्तियों को जमा करने हेतु अंतिम तिथि	08.09.2024
13.	प्रत्याशित रेजोल्यूशन आवेदकों की अंतिम सूची जारी करने की तिथि	18.09.2024
14.	प्रत्याशित आवेदकों के लिये रेजोल्यूशन प्लान हेतु सूचना ज्ञान, मूल्यांकन मैट्रिक्स एवं अनुरोध जारी की अंतिम तिथि	23.09.2024
15.	रेजोल्यूशन प्लान को जमा करने हेतु अंतिम तिथि	23.10.2024
16.	ईओआई को जमा करने के लिए प्रोसेस ईमेल आईडी	irpsarvawas@gmail.com

परमिन्दर सिंह भुल्लर

हस्ता/-

IBBI/PA-002/IP-N01127 /2021-2022/13700

रेजोल्यूशन प्रोफेशनल

सर्व आवास हाऊसिंग भिवाड़ी प्राइवेट लिमिटेड

पंजीकृत कार्यालय : ई-10/313, मंगलपुरी गली, घ नुपुर रोड

खंडवाला, समीप वाटर टैंक अमृतसर-143104, पंजाब

दिनांक : 09.08.2024

स्थान : अमृतसर